

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
M.A. No. 119 of 2016**

**CORAM : HON'BLE MR. JUSTICE ANANDA SEN
THROUGH VIDEO CONFERENCING**

5/ 26.03.2021 No one appears on behalf of the appellant.
Accordingly, this case is adjourned.

(Ananda Sen, J.)

Kumar